

TO BE PUBLISHED IN PART II OF SECTION 3(11)
OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

New Delhi, the 15-1-77

NOTIFICATION

INCOME-TAX

No. 1625 (F.No. 261/13/77-IT) In exercise of the powers conferred by Sub-section (1) of Section 122 of the Income-tax Act, 1961 (43 of 1961), and of all other powers enabling it in this behalf, and in supersession of all the previous Notifications in this regard the Central Board of Direct Taxes hereby directs that the Appellate Assistant Commissioners of Income-tax of the ranges specified in column 2 of the Schedule below shall perform their functions in respect of all persons and incomes assessed to Income-tax or Super-tax in the Income-tax Circles, Wards or District specified in the corresponding entry in column 3 thereof.

SCHEDULE

Sl. No.	Range	Income-tax Circles, Wards, and Distt.
1.	A.	
	1. A. Range, Patna	i) Special Circle, Patna ii) Wards, A, B, C, D & E of I.T. Circle, Patna iii) I.T.O., Sureey, Patna iv) Special Investigation Circle, Patna v) Wards, (i), (ii), & (iii) of Patna-I Patna. vi) Wards (i), (ii), & (iii) of Patna II vii) Special Circle-I Patna, viii) Special Circle II, Patna. ix) I.T. Circle-I, Patna. x) I.T. Circle II, Patna. xi) I.T. Circle, Begusarai.

1.	2.	3.
2. B- Range, Patna.		<ol style="list-style-type: none">i) Special S.D.-Gm-I.T. Circle, Patna.ii) Shahabad Circle, Arrah.iii) I.T. Circle, Sasaram.iv) I.T. Circle, Patna Excluding Wards- A, B, C, D & E of IT Circle, Patna.v) I.T. Circle, Nalanda.vi) I.T. Circle, LIX, Patna.viii) I.T. Circle, Purseva.
3. Muzaffarpur Range.		<ol style="list-style-type: none">i) I.T. Circle, Muzaffarpur.ii) Special Circle, Muzaffarpur.iii) IT Circle, Motihari.iv) IT Circle, Bettiah.v) IT Circle, Chapra.vi) ITO, Survey, Muzaffarpur.vii) IT Circle, Saharsa.
4. Bhagalpur Range		<ol style="list-style-type: none">i) IT Circle, Bhagalpurii) IT Circle, Monghyr.iii) IT Circle, Bagoher.
5. Ranchi Range		<ol style="list-style-type: none">i) IT Circle, Ranchi.ii) Special Circle, Ranchiiii) Special S.D.-Gm-IT Circle, Ranchi.iv) Salary Circle, Ranchiv) ITO Survey, Ranchi.
6. Darbhanga Range		<ol style="list-style-type: none">i) IT Circle, Darbhanga.
7. Dhanbad Range		<ol style="list-style-type: none">i) I.T. Circle, I Dhanbad.ii) I.T. Circle II, Dhanbad.iii) Special Circle, Dhanbad.iv) IT Circle, Dhanbad.

viii) I.T. Circle, Daltenganj.

ix) I.T. Circle, Gaya.

3. Janshadpur Range

i) I.T. Circle, Janshadpur.

ii) Special Circle, Janshadpur.

iii) Salary Circle, Janshadpur.

iv) I.T.O. Survey, Janshadpur.

Where an Income-tax Circle, Ward or District or Part thereof stands transferred by this Notification from one Range to another range, appeal arising out of the assessment made in that Income-tax Circle, Ward or District or part thereof and pending immediately before the date of this Notification before the Appellate Assistant Commissioner of the Range from whom the Income-tax Circle, Ward or District or part thereof is transferred, shall from the date this Notification shall take effect, be transferred to and dealt with by the Appellate Assistant Commissioner of the Range to whom the said Circle, Ward or District or part thereof is transferred.

This notification shall take effect from

~~10-10-1977~~ 17.1.77.


Sd
Under Secretary,
Central Board of Direct Taxes.

Explanatory Note :

This Notification has become necessary consequent on re-adjustment of Jurisdiction of the Appellate Asstt. Commissioner with the Commissioners Charge.

(The above Note does not form part of the notification but is intended to be merely clarificatory).
No. (F.No. 261/14/72-ITJ)


3. All Directors of Inspection (I.T.) (Inv) and (R.S. & P), New Delhi.
4. The Registrar, Income-tax Appellate Tribunal, Bombay.
5. The Appellate Controller of Estate Duty, New Delhi.
6. A.D.I. (R.S. & P) - (Bulletin), New Delhi.
7. M - VI Section.



Under Secretary,
Central Board of Direct Taxes,

I.T.C.C.

5. All Officer & Sections of I.T. Wing of C.B.D.T.
6. Comptroller & Auditor General of India. (20 copies).
7. Bulletin Section of Dte. of Inspection (RS&P), New Delhi. (5 copies)
8. Director of Training, IRS(Direct Taxes), Staff College, Nagpur, (5 copies).
9. Shri P.H. Ranchandani, Jt. Secy., Ministry of Law, Justice and Company Affairs, (Deptt. of Legal Affairs.)


(M. SHASTRI)

UNDER SECRETARY, CENTRAL BOARD OF DIRECT TAXE

No. CC/ITAI/1137/257/RSP/76.